

in the matter and if so, the details thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI): (a) Yes, Sir.

(b) The representations contend that the devolution recommended by the Finance Commission is inadequate and that it would accentuate regional imbalances.

The majority recommendations of the Finance Commission have invariably been treated by Government as an award and it is not considered appropriate to question the assessment of the needs of the States made by the Commission. Problems of individual States will, however, be examined on merits.

**राजनीतिक नेताओं, मन्त्रियों तथा अधिकारियों के विदेशी दौरों पर खर्च की गई विदेशी मुद्रा**

\*15. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राजनीतिक नेताओं, अधिकारियों तथा मन्त्रियों के विदेशी दौरों पर 15 अगस्त, 1969 से आज तक सरकार द्वारा विदेशी मुद्रा की कुल कितनी धनराशि स्वीकृत तथा खर्च की गई है ;

(ख) क्या यह सच है कि इस प्रकार खर्च की गई विदेशी-मुद्रा की धनराशि पिछले कुछ महीनों में खर्च की गई धन-राशि के अनुपात में कहीं अधिक है ; और

(ग) भविष्य में विदेशी-मुद्रा के भारी खर्च को रोकने के लिए सरकार क्या कार्यवाही करने पर विचार कर रही है ?

वित्त मन्त्रालय में राज्य मंत्री (श्री० प्र० च० सेठी): (क) और (ख). मांगी गयी सूचना, संसद सदस्यों, गैर-सरकारी व्यक्तियों, मन्त्रियों, तथा अधिकारियों के सम्बन्ध में वर्गानुसार इकट्ठी की जा रही है और इकट्ठी होते

ही सदन की मेज पर रख दी जायगी । राजनीतिक नेताओं के बारे में एक भिन्न वर्ग के रूप में अलग से सूचना प्रस्तुत करना सम्भव नहीं होगा । जैसा अभी कहा गया है, सूचना संसद सदस्यों और गैर-सरकारी व्यक्तियों के दो स्थूल वर्गों में प्रस्तुत की जा सकती है ।

(ग) सरकारी कर्मचारियों को विदेश भेजने के प्रस्तावों की जांच वरिष्ठ सचिवों की एक समिति द्वारा सूक्ष्मता से की जाती है और आम तौर पर विदेश जाने की केवल ऐसे ही मामलों में अनुमति दी जाती है जो अनिवार्य होते हैं अथवा जिनमें विदेशी मुद्रा की भारी बचत होने की सम्भावना होती है, अथवा रक्षा-प्रयासों से प्रशिक्षण सम्बन्धी आवश्यकताओं से सम्बन्धित होते हैं । मन्त्रियों के विदेश जाने के प्रस्तावों पर वित्त मंत्री तथा प्रधान मन्त्री की स्वीकृति की आवश्यकता होती है । ऐसी स्थिति में आगे कोई अन्य कार्यवाही आवश्यक नहीं समझी जाती ।

**Proposal for Structural Changes in the Management of World Bank**

\*16. SHRI SHIVA CHANDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in view of the increase in the Special Drawing Rights (SDR) "paper gold" by the World Bank, the Governor of the Reserve Bank of India has proposed structural changes in the management of the World Bank;

(b) if so, the details thereof; and

(c) if not, the total benefits that the developing countries in general and India in particular would be deriving therefrom vis-a-vis the total benefits to the developed countries ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI):

(a) to (c). Special Drawing Rights are being created under the auspices of the International Monetary Fund and not the World Bank. Addressing the Annual Meeting of the Boards of Governors of the International Monetary Fund and the World Bank, the Governor of the Reserve Bank of India, who is also India's Governor in the I. M. F., referred to the proposed revision of quotas in the I. M. F. and said that in order to provide the developing countries with an adequate say in the decisions of the fund they have a larger share in the total quotas so that the position of developing countries individually and collectively improves substantially in consonance with the changed status and responsibilities of these countries. He also added that these considerations would apply even more strongly to the Bank-IDA family, in which the representatives of developing countries need and deserve a better voice.

A decision has been taken to allocate Special Drawing Rights for the value of \$9.5 billion during the 3 years commencing from 1st January, 1970. These allocations will be made at the rate of \$3.5 billion for 1970 and \$3 billion for each of the years 1971 and 1972. Allocations to individual members will be made in proportion to their share of quotas in the Fund on 1st of January of each of these years. On this basis it is expected that out of the total allocation of Special Drawing Rights for \$9.5 billion, developing countries will get an allocation of \$2.66 billion and India is likely to receive allocations amounting to about \$340 million.

**Explosion at A. G. C. R. Building,  
New Delhi**

\*17. SHRI S. M KRISHNA:  
SHRI BAIDHAR BEHERA:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact a number of employees belonging to the C. P. W. D. were injured in an explosion at A.G.C.R. Building in New Delhi on the 17th September, 1969;

(b) if so, the details of the incident; and

(c) the steps taken to ensure safety of the C. P. W. D. employees working at these places?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) Yes Sir. Seven persons who are employees of the Central Public Works Department were injured in an explosion at Accountant General Central Revenues Building on 17th September, 1969.

(b) A shut down was taken on the High Tension Oil Circuit Breaker for topping up the oil in the transformer. After topping up the oil, the H. T. O. C. B. was switched on at about 10.15 A.M. on 17th September, 1969. It is reported that the H. T. O. C. B. tripped immediately. The staff on duty again tried to close the O. C. B. for the second time when the flash over at the H. T. O. C. B. occurred and the persons referred to were injured. The detailed enquiry revealed that the occurrence took place because of lack of adequate quantity of oil in the H. T. O. C. B.

(c) Instructions are being issued to the Superintending Engineers to ensure the testing and checking of the oil level for low tension and High tension oil, circuit breakers and transformers.

**Shortage of Synthetic Fibres**

\*18. DR. SUSHILA NAYAR :  
SHRI N. K. SOMANI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that there is a great shortage of Synthetic Fibres such as, Viscose, Staple Fibre and Polyester in the country at present;

(b) if so, the reasons therefor;

(c) the steps taken or proposed to be taken to meet the shortage;

(d) whether there is any proposal under consideration of Government to encourage setting up of plants for the manufacture of polyester fibre in the country; and